GOVERNMENT OF INDIA CULTURE LOK SABHA

UNSTARRED QUESTION NO:5140 ANSWERED ON:08.05.2012 PROTECTED MONUMENTS IN KARNATAKA Kateel Shri Nalin Kumar;Siddeswara Shri Gowdar Mallikarjunappa;Vishwanath Shri Adagur H

Will the Minister of CULTURE be pleased to state:

(a) the details of Centrally protected monuments and sites in Karnataka including Kodagu and Dakshina Kannada regions;

(b) the amount of funds allocated and utilised for conservation and maintenance of these monuments and sites during each of the last three years and the current year; and

(c) the steps taken by the Union Government/Archaeological Survey of India for preservation and upkeep of the said monuments and sites in the State?

Answer

MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION AND MINISTER OF CULTURE (KUMARI SELJA)

(a) The details of centrally protected monuments of Archaeological Survey of India (ASI) in the State of Karnataka are given in annexure.

(b) The details of funds allocated and utilised for conservation & preservation of protected monuments in Karnataka during the last three years and allocation for the current financial year are as under:

S. No. Year Funds allocated and utilised (in Rs.Lakh) 1. 2009-10 1819.46

1. 2009-101819.462. 2010-112227.833. 2011-121984.98

4. 2012-13 1755.00 (Allocation)

(c) The conservation work of protected monuments in the State is attended to regularly, depending upon the need of the repairs and availability of resources and they are in a good state of preservation.